

HARYANA VIDHAN SABHA

IV SESSION

BULLETIN NO. 1

Monday, the 30th November, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 30th November, 2015 from 2.00 P.M. to 7.42 P.M.)

I. OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:-

1. Chaudhary Ran Singh Maan, former Minister of Haryana.
2. Shri Kailash Chand Sharma, former Deputy Chairman of State Planning Board, Haryana.
3. Smt. Meena Mandal, Former Minister of State of Haryana.
4. Shri Ashok Singhal, Former International Acting President of Vishwa Hindu Parishad.
5. Freedom Fighters of Haryana.
6. Martyrs of Haryana.
7. Gas Cylinder Blasts Incident.
8. Others.

and spoke for 8 minutes.

During Obituary References, Shri Jaswinder Singh Sandhu, a member of the Indian National Lok Dal, spoke for 7 minutes and also made a suggestion to add the name of Shri Sat Parkash Makkar, Principal, Sant Ishwar Singh Academy, Pehowa who died in a road accident in Rohtak. The Chief Minister agreed to that and suggested name was added in the above said list.

Smt. Kiran Choudhry, Leader of the Congress Legislature Party, spoke for 6 minutes.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 3 minutes.

It was decided to send messages of condolence to the members of the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. RAISING THE MATTER OF ADJOURNMENT MOTION

As soon as the Question Hour was to start, Sh Parminder Singh Dhull and Shri Abhay Singh Chautala, Members from the Indian National Lok Dal stood in their seats and urged the Speaker to take up Adjournment Motion given of by their party members namely Shri Zakir Hussain, Shri Jaswinder Singh Sandhu, Shri Naseem Ahmed and Shri Parminder Singh Dhull regarding purchase of paddy scam firstly and rest of the Business be taken up after it. Shri Abhay Singh Chautala demanded discussion on this issue. The Speaker informed the House that their Adjournment Motion has been converted into Calling Attention Motion and assured him to allow raising this issue after the Question Hour.

III. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	06	-	-	13

The remaining Starred questions were deemed to have been answered and replied thereto were laid on the Table of the House.

(b) Unstarred: 25

IV. RAISING THE MATTER IN REGARD TO SPAT BETWEEN THE HEALTH MINISTER AND FORMER DISTRICT SUPERINTENDENT OF POLICE, FATEHABAD

Smt. Geeta Bhukkal, a member from the Indian National Congress Party raised the matter in regard to spat between the Health Minister Shri Anil Vij and former Superintendent of Police, Fatehabad Mrs. Sangeeta Kalia during a meeting of the District Grievances and Public Relations Committee in District Fatehabad and demanded that he should apologize or he should resign for threatening a dalit woman IPS officer.

Shri Abhay Singh Chautala, a member from the Indian National Lok Dal, Smt. Santosh Chauhan Sarwan, a member from the Treasury Benches and Shri Jai Parkash, an Independent Member also spoke on this issue.

The Health Minister clarified his position on this issue.

The Chief Minister also intervened in this matter.

V. PERSONAL EXPLANATIONS

During the discussion on the issue of 'spat';-

- (i) Shri Kuldeep Sharma, a Member from the Indian National Congress Party, made a personal explanation with regard to certain remarks made against him by Shri Abhay Singh Chautala, M.L.A.
- (ii) The Transport Minister also made a personal explanation with regard to certain remarks made against him by Shri Kuldeep Sharma, M.L.A. and urged the Speaker to order U.T. Police to investigate his complaint against Shri Kuldeep Sharma, Ex Speaker for his castiest remarks.

VI. WELCOME TO THE FORMER MINISTER OF PUNJAB AND FORMER MEMBER OF HARYANA VIDHAN SABHA

During the discussion on the issue of 'spat', the Parliamentary Affairs Minister welcomed Pandit Mohan Lal, Former Minister of Punjab and Shri Durga Dutt Attri, Former Member of Haryana Vidhan Sabha, who were sitting in the V.I.P. gallery to witness the proceedings of the House.

VII. RAISING OF VARIOUS MATTERS

When some of the members sought to raise matters of Calling Attention Notices given of by them, the Speaker informed the House that those were either admitted or bracketed or disallowed or under consideration or Adjournment Motions had been converted into Calling Attention Notice.

Shri Zakir Hussain, a Member from the Indian National Lok Dal raised the matter in regard to his Starred Question No. 959 listed for today and informed the Speaker that reply was not given to this question by the Department. The Chief Minister urged the Speaker that this question's reply was very lengthy and it is not possible to give reply in short period so this question may be taken up in the next Session.

VIII. CALLING ATTENTION NOTICES AND STATEMENTS THEREON.

(i) The Speaker admitted the Calling Attention Notice No. 1 given notice of by Smt. Kiran Choudhry, M.L.A. regarding the compensation to farmers for the loss of cotton crop. He further informed the House that Shri Karan Singh Dalal, M.L.A. had also given Calling Attention Notice No. 10 on the similar subject which had been clubbed with Calling Attention Notice No. 1. The Speaker further informed the House that Shri Abhay Singh Chautala and four other Members (Shri Balwan Singh, Shri Ranbir Gangwa, Shri Parminder Singh Dhull and Shri Jaswinder Singh Sandhu) had also given Calling Attention Notice No. 18 on the similar subject which had been bracketed with Calling Attention Notice No.1 and they can also raise their supplementaries. He asked Smt. Kiran Choudhry to read out her notice and the Minister concerned to make the statement thereafter.

Smt. Kiran Choudhry read out her notice.

The Finance Minister then made a statement.

(ii) The Speaker also informed the House that he had received a Adjournment Motion No.2 given notice of by Shri Zakir Hussain, Shri Jaswinder Singh Sandhu, Shri Naseem Ahmed and Shri Parminder Singh Dhull, M.L.As. regarding scam in purchase of paddy crop which had been converted into Calling Attention Notice No. 14. He further informed the House that Smt. Kiran Choudhry, M.L.A. had also given Calling Attention Notice No.3 on the similar subject, which had also been clubbed with Calling Attention Notice No. 14. He further informed the House that Shri Abhay Singh Chautala, M.L.A. had also given Calling Attention Notice No. 16 on the similar subject which had been clubbed with Calling Attention Notice No. 14. He further informed the House that Smt. Kiran Choudhry and two other Members (Smt. Geeta Bhukkal and Dr. Raghuvir Singh Kadian) had also given Adjournment Motion No.4 on the similar subject which had been bracketed with Calling Attention Notice No. 14 and they can also raise their supplementaries.

He asked Shri Zakir Hussain, M.L.A. to read out his notice being the first signatory and the Minister concerned to make a statement thereafter.

But Shri Abhay Singh Chautala, M.L.A. with the permission of the Deputy Speaker, read out this notice.

The Minister of State for Food & Supply then made a statement.

IX. NOTICES OF CALLING ATTENTION MOTIONS AND ADJOURNMENT MOTION

During the discussion of Calling Attention Motion No. 14, when some of the members sought to raise matters of Calling Attention Notices given of by them, the Speaker informed the House that those were either bracketed or disallowed or Adjournment Motion had been converted into Calling Attention Notice.

X. WELCOME TO THE STUDENTS

During the discussion on Calling Attention Motion No. 1, the Finance Minister welcomed the Staff and Students of L.B.S. Senior Secondary School, Kahnaur, Rohtak who were sitting in the Visitor's gallery to witness the proceedings of the House.

XI. WALK OUTS

- (i) All the Members from the Indian National Congress Party present in the House, staged a walk out as a protest against not accepting their plea to make an inquiry by a sitting judge of the High Court into the purchase of paddy scam.
- (ii) All the Members from the Indian National Lok Dal present in the House, also staged a walk out as a protest against not accepting their plea to constitute a Committee of the House to inquire into the purchase of paddy scam.

XII. ANNOUNCEMENTS

(a) BY THE SPEAKER

PANEL OF CHAIRPERSONS

Under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Speaker nominated the following members to serve on the Panel of Chairpersons:

1. Shri Gian Chand Gupta, M.L.A.
2. Smt. Santosh Chauhan Sarwan, M.L.A.
3. Shri Anand Singh Dangi, M.L.A.
4. Shri Zakir Hussain, M.L.A.

(b) BY THE SECRETARY

The Secretary informed the House that the following Bills which were passed by the Haryana Legislative Assembly during its Sessions held in

July, 2014, March, 2015 and September, 2015 and have since been assented to by the *President/Governor:-

JULY SESSION, 2014

1. The Indian Penal Code (Haryana Amendment) Bill, 2014.
2. The Code of Criminal Procedure (Haryana Amendment) Bill, 2014.

MARCH, SESSION, 2015

The Haryana Gauvansh Sanrakshan and Gausamvardhan Bill, 2015.

SEPTEMBER, SESSION, 2015

1. The Haryana Police (Amendment) Bill, 2015.
2. The Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill, 2015.
3. The Haryana Registration and Regulation of Societies (Amendment) Bill, 2015.
4. The Haryana Appropriation (No.3) Bill, 2015.
5. The Haryana Value Added Tax (Second Amendment) Bill, 2015.
6. The Haryana Municipal Corporation (Amendment) Bill, 2015.
7. The Haryana Lokayukta (Amendment) Bill, 2015.
8. The Haryana Legislative Assembly (Facilities to Members) Amendment Bill, 2015.
9. The Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill, 2015.
10. The Haryana Panchayati Raj (Amendment) Bill, 2015.

XIII. BRIEF STATEMENT BY THE MINISTER

The Parliamentary Affairs Minister with the permission of the Speaker gave brief statement regarding the behaviour and conduct of the Opposition Members.

XIV. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

The Speaker presented the first Report of the Business Advisory Committee as under:-

“The Committee met at 11.00 A.M. on Monday, the 30th November, 2015 in the Chamber of the Hon’ ble Speaker.

The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Monday, the 30th November, 2015 at 2.00 P.M. and adjourn after conclusion of Business entered in the List of Business for the day.

On Tuesday, the 1st December, 2015 the Assembly shall meet at 10.00 A.M. and adjourn after the conclusion of the Business entered in the List of Business for the day.

The Committee, after some discussion, further recommends that the Business on the 30th November, 2015 and 1st December, 2015 be transacted by the Sabha as follows:-

Monday, the 30 th November, 2015 (2.00 P.M.)	<ol style="list-style-type: none"> 1. Obituary References. 2. Questions Hour. 3. Presentation and adoption of First Report of the Business Advisory Committee. 4. Papers to be laid on the Table of the House.
Tuesday, the 1 st December, 2015 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Motion under Rule -15 regarding Non-stop sitting. 3. Motion under Rule -16 regarding adjournment of the Sabha sine-die. 4. Papers to be laid, if any. 5. Legislative Business. 6. Any other Business.”

The Parliamentary Affairs Minister moved –

That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

The motion was put and carried.

XV. PAPERS LAID ON THE TABLE OF THE HOUSE

The Parliamentary Affairs Minister laid papers from Sr. No. 1 to 5 on the Table of the House.

The Speaker, with the sense of the House, extended the time of the sitting of the House as under-

- (i) At 6.30 P.M. for 30 minutes.
- (ii) At 7.00 P.M. for 30 minutes.
- (iii) At 7.30 P.M. for 20 minutes.

The Deputy Speaker occupied the Chair from 4.45 P.M. to 5.56 P.M.

The Sabha then adjourned till 10.00 A.M. on Tuesday the 1st December, 2015.

CHANDIGARH
The 30 November, 2015.

SECRETARY